

12.22 hrs.

RAILWAY CONVENTION COMMITTEE

First Report

[English]

SHRI SUBHASH YADAV (Khargone) : I beg to present the First Report (Hindi and English versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Ninth Report of the Railway Convention Committee (1980) on the 'Cost of Operation of Railways (Staff and Fuel Cost)'.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Report of Study Tours

[English]

SHRI K.D. SULTANPURI (Simla) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay, Aurangabad and Hyderabad during July, 1985.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Bangalore, Cochin and Madras during July, 1985.

STATEMENT RE. : CONSTITUTION OF A COMMISSION ON PUNJAB ISSUES

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :

Sir, according to paragraph 7.2 of the Memorandum of Settlement dated the 24th July, 1985 signed by the Prime Minister of India and the President of Shiromani Akali Dal on the Punjab issues, a Commission is required to be constituted to determine the specific Hindi-speaking areas of Punjab which should go to Haryana, in lieu of Cnandigarh. In pursuance of this provision, the Government of India have appointed a Commission consisting of Shri Justice K.K. Mathew, a retired Judge of the Supreme Court of India. The Commission shall apply the principles of contiguity and linguistic affinity with village as a unit for such determination and may also take into consideration such other factors as it may deem relevant or appropriate. The Commission is to make its recommendations to the Government of India not later than the 31st October, 1985. A Resolution constituting the Commission has been published in the Official Gazette on 20th August, 1985.

STATEMENT RE. : ASSASSINATION OF SANT HARCHAND SINGH LONGOWAL, PRESIDENT, SHIRO- MANI AKALI DAL AND A SHOOT- ING INCIDENT AT JALANDHAR

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : I rise to make a statement on a very sad and grave tragedy that has taken place in the death of Sant Harchand Singh Longowal, President of Shiromani Akali Dal and on the shooting incident at Jalandhar resulting in the death of Shri D.D. Khullar, a Congress (I) leader.

A conference of Istri Akali Dal was organised at Gurdwara Akal Prakash, Sherpur Village, district Sangrur, on 20th August, 1985. There was a congregation of about 5,000 persons. Santji had just finished speaking and was receiving Saropas when around 5.40 P.M. Santji was fired upon. The bodyguard of Santji fired towards the assailants as a result of which